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**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

CORRIGENDUM

New Delhi, 5th of August, 2019

No. L-1/(3)/2009-CERC: In the notification of the Central Electricity Regulatory Commission, No. L-1/(3)/2009-CERC, dated 9th January, 2019 published in the Gazette of India, Extraordinary, Part-III, Section 4, S. No. 24, dated 28.1.2019, the following corrections are made:

(a) At page 13, line 22, before the words and figure "The sub-clause (8)", the words "Except for 2nd proviso," shall be inserted.

Sd/-

**(Sanoj Kumar Jha)
Secretary**